

National Company Law Tribunal

Allahabad Bench

CP NO.2(ND)/2015

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2017**

NAME OF THE COMPANY: Royal club of india(pvt) Ltd.

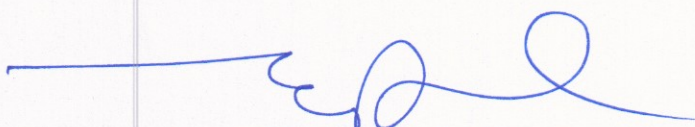
SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act,1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Gaurav Dwivedi	Advocate	Petitioner	Gaurav Dwivedi
<u>2.</u>	Saurabh Adhikary	Advocate	Respondent	Saurabh Adhikary

Order dated 13.02.2017

CP No.2(ND)/2015 Royal Club of India (Pvt) Ltd

Parties are represented by their respective counsel the company petitioner counsel intimates that valuer has already forwarded its report to this Tribunal through Speed Post. The Registry of this Bench is directed to verify the same, list the matter on 28.02.2017.



SH. H.P. CHATURVEDI (Judicial Member)

Dated 13.02.2017